

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2023
IA(I.B.C)/542(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Ms. Urmila Chakraborty, Adv.]
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Learned Senior Counsel for the Corporate Debtor present.
2. **IA(I.B.C)/542(KB)2024:**
 - a. Let written notes of arguments be furnished by Tuesday i.e., 2nd July, 2024.
 - b. List this matter on **2nd July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**